

C. A. T. Jaipur Jaipur.

Date of Order	O.A. No. 918/89.	Orders	A2/3
---------------	------------------	--------	------

16.7.90.

Mr. K.L. Thawani, counsel for the applicant.

None ~~xx~~ for the respondents.

The learned counsel for the applicant states that the relief prayed for in the application, has already been given to the applicant by the Department and he seeks permission to withdraw the application.

The application is, accordingly, dismissed as withdrawn.

Dec 16/7/90.
(T.S. Oberoi)
Judl. Member

K. Kumar
(Kaushal Kumar)
Vice-Chairman

*Copies sent to the Petitioners,
2 Respondents in the A.O. 310 231 at 297/90.*